

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION No. 4192
ANSWERED ON 27th MARCH, 2023 / CHAITRA 6, 1945 (SAKA)

Recruitment of Sportsmen in PSBs

4192. SHRI KESINENI SRINIVAS:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the steps taken by Public Sector Banks (PSBs) so far in recruiting sportsmen from the year 2000 and the number of sportsmen recruited;
- (b) whether the relevant DO Letter F No. 4-3-2-91, IR, dated 16-11-1992, is being implemented by the PSBs in true spirit and if not, the reasons therefor;
- (c) whether PSU banks after the merger of small banks into large banks like State Bank of India, Union Bank of India, Punjab National Bank and Indian Bank are implementing the above DO letter for the recruitment of sportsmen in the true spirit, if so, the details thereof and if not, the reasons therefor; and
- (d) after the bifurcation of Andhra Pradesh, whether sports persons were recruited in Andhra Pradesh, if so, the year-wise details since 2000 and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (d): Public Sector Banks (PSBs) are board governed commercial entities. The recruitment of manpower, including sportspersons, is undertaken by banks, on on-going basis as per their requirement.

PSBs, including amalgamated entities, have informed that recruitment of outstanding sportspersons is undertaken on all India basis as per the recruitment policy approved by respective bank's board, framed broadly in line with this Department's DO letter F. No. 4-3-2-91-IR, dated 16.11.1992.

PSBs have further informed that a total of 576 sportspersons have been recruited in various disciplines and cadres since the year 2000.
